

Master Plan, relate to over-all development of Fisheries in the State, and concern all sectors of the economy—public, private and cooperative. It is accordingly necessary to have a broad assessment of the resources expected to be mobilised in the various sectors including the private and cooperative sectors so that the formulations in the Plan may be effectively co-related to the total resources likely to be available. This has already been suggested to the State Government. The Fourth Five Year Plan of the State envisages an outlay of Rs 11 crores. The programmes under the State Plan have been examined in detail in consultation with the State Government. In addition, several schemes for construction of harbours in the State, survey of resources and subsidy for deep sea fishing vessels have been taken up by the Central Government. Additional investment is also expected in the public and cooperative sectors. Detailed plans can be usefully drawn up only in respect of such programmes for which funds have been earmarked or are likely to be available for development or investment in commercial ventures. The assessment of resources in various sectors which the State Government has been requested to undertake will facilitate more detailed planning for successive phases in the period of 20 years covered by the Master Plan.

Durgapur Steel Plant

*102. SHRI TRIDIB CHAUDHURI : Will the Minister of STEEL & MINES (ISPAT AUR KHAN MANTRI) : be pleased to state :

(a) the increase in steel production registered in the Durgapur Steel Plant after the ninth steel melting shop was commissioned sometime back ;

(b) the present installed capacity for steel production in the Plant after the installation of the ninth steel melting shop ;

(c) the gap between the present installed capacity and the actual production of steel ; and

(d) whether he has personally visited the site of the plant recently and sought to remedy the situation by discussion with the

leaders of the labour unions and the management concerned ?

THE MINISTER OF STEEL & MINES (ISPAT AUR KHAN MANTRI) (SHRI MOHAN KUMARAMANGALAM) : (a) The ninth open hearth furnace in Durgapur Steel Plant was commissioned only on 9-4-1971. It is too early to estimate the increase in production as the furnace availability in general was less due to some of the furnaces remaining under repair. There was, therefore, no appreciable increase in production immediately. However, in comparison the production of 58, 123 tonnes of steel ingots in March, 1971, the production in April was 60,534 tonnes and the present rate of production for month of May is around 68,000 tonnes of steel ingots.

(h) The installed capacity of the Durgapur Steel Plant is 1.6 million tonnes of steel ingots. The ninth open hearth furnace is a part of the 1.6 million tonnes expansion stage.

(c) The production target for 1971-72 is 1.15 million tonnes of steel ingots. It is, however, too early to estimate what would be the gap between the installed capacity and the production of steel in 1971-72.

(d) Yes, Sir.

Workers' Participation in Management of Public and Private Undertakings

*103. SHRI M. M. JOSEPH :
SHRI S. M. BANERJEE :
SHRI A. P. SHARMA :

Will the Minister of LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) be pleased to state :

(a) whether Government have considered the question of workers' participation in the management of both public and private sector undertakings ; and

(b) if so, the decisions arrived at ?

THE MINISTER OF LABOUR & REHABILITATION (SHRAM AUR

PUNARVAS MANTRI (SHRI R. K. KHADILKAR) : (a) Yes, Sir.

(b) Apart from the statutory Works Committee, the scheme of Joint Management Councils has been in operation on a voluntary basis both in public and private sector undertakings since 1958. Government have also decided to introduce a scheme for the appointment of a workers' representative on the Boards of Management of some appropriate public sector undertakings. The Nationalised Banks (Management and Miscellaneous Provisions) Scheme, 1970 framed under the Banking Companies (Acquisition and Transfer of Undertakings) Act 1970 *inter alia* provides for the appointment of one Director from among the employees of the Nationalised bank who are workmen on the Board of Directors. A scheme for the workers to hold some shares in suitable central public sector undertakings is also under consideration of the Government.

Scheme to form Labour Pools for unprotected Port and Dock Workers

*104. **SHRI INDRAJIT GUPTA :** Will the Minister of **LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI)** be pleased to state :

(a) whether the scheme to form labour pools for unprotected workers in ports and docks has been implemented in any of the ports ;

(b) if so, the salient features thereof ; and

(c) what benefits the workers will get from the pool ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRAM AUR PUNARVAS MANTRI) (SHRI R. K. KHADILKAR) : (a) As far as Dock Labour Boards are concerned, apart from registered and unregistered Scheme framed under the Dock Workers (Regulation of Employment) Act, 1943 in respect of the Dock Labour Boards at Bombay, Calcutta,

Madras, Cochin, Visakhapatnam, Mormugao and Kandla, Government have no such scheme. However, in Bombay Docks, engagement of General Purpose Mazdoors and in Madras engagement of casual workers is regulated in terms of memoranda of settlement between the Employers and the Unions. Further, the Bombay Custom House Agents have formed a Labour Pool of clearing and forwarding workers from 4th May, 1971.

(b) and (c). The General Purpose Mazdoors including clearing gang workers and tindels, palawallas and sewingmen in Bombay Docks get benefits of permanency and monthly wages and other benefits such as Provident Fund, Gratuity, Roster off, etc.

In the case of Madras Docks, Casual Workers in the pool run by the Madras Stevedores Association, get all the benefits such as Minimum Guaranteed Wages, Attendance Allowance, Rotational Booking, Paid Holidays, Medical Facilities etc. admissible to the Listed Dock Workers.

In the case of clearing and forwarding workers of Bombay Custom House Agents Labour Pool, workers in 'A' category will get employment by rotation, 15 days Minimum Guaranteed Wages, Attendance Allowance, Paid Holidays and Weekly Off. Workers in category 'B' will be given preference for employment as and when there is a shortage of labour from list 'A'.

उत्तर प्रदेश में चीनी उद्योग का राष्ट्रीयकरण

*105. **श्री नरेन्द्र सिंह बिष्ट :** क्या कृपि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गत वर्ष केन्द्रीय सरकार ने उत्तर प्रदेश सरकार को राज्यों में चीनी उद्योग का राष्ट्रीयकरण करने की सलाह दी थी ;

(ख) यदि हां, तो किन कारणों से राज्य सरकार ने अभी तक चीनी उद्योग का राष्ट्रीयकरण नहीं किया है ; और

(ग) क्या केन्द्रीय सरकार का विचार